GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1470 TO BE ANSWERED ON 10TH FEBRUARY, 2023

PHARMACY PRACTICE REGULATION

1470. SHRI ABDUL KHALEQUE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government proposes to implement the Pharmacy Practice Regulation, 2015 and if so, the details thereof;

(b) whether the Government is aware of the fact that no State Government has implemented the said regulations so far and if so, the reaction of the Government thereto;

(c) whether the Pharmacy Council of India proposes to conduct Pharmacist Exit Exam especially for the Pharmacy Diploma-holders and if so, the details thereof;

(d) whether there is any plan to allow the Doctor of Pharmacy Graduate (Pharm-D) for prescribing medicines independently and if so, the details thereof; and

(e) whether there is any plan to post the Pharm-D Graduates in the Hospitals and Community Centres and if so, the details and the objective thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e): As informed by Pharmacy Council of India (PCI), Pharmacy Practice Regulations, 2015 was notified on 15.01.2015. As on date States of Karnataka, Kerala and Andhra Pradesh have implemented the said Regulations. The pursuance is done by the PCI with State Governments / State Pharmacy Councils. The Diploma in Pharmacy Exit Examination Regulations, 2022 has been notified on 24.02.2022 by PCI. As per the Pharmacy Practice Regulations, 2015 and amendment thereafter, there is a provision for Pharm.D graduates for working in the Hospital at various positions. Further D.Pharm and B.Pharm are eligible to work as Community Pharmacists to provide patient care which optimises the use of medication and promotes health, wellness and disease

prevention in collaboration with physicians and other health care professionals. The National Medical Commission has informed that writing a prescription is dependent on examining the patients and making a diagnosis & has not agreed to the proposal of PCI for writing of prescription to pharmacist.
